

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION NO. 151/2007

DATE OF ORDER: 27.03.2009

HON'BLE DR. R.C. PANDA, ADMINISTRATIVE MEMBER

Sona Ram Mali S/o Shri Ratna Ram Ji, B/c Mali, aged 48 years, R/o Village & Post Office Amar Sagar, District Jaisalmer (Raj.), presently posted as LDC at KV (AFS), Jaisalmer.

...Applicant.

Mr. Vivek Shah, counsel for applicant.

VERSUS

1. Kendriya Vidyalaya Sangathan, through its Commissioner, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110016.
2. The Assistant Commissioner, Kendriya Vidyalaya Sangathan (Regional Office), 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur - 302015.
3. Administrative Officer, Kendriya Vidyalaya Sangathan, (Regional Office), 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur - 302015.

...Respondents.

Mr. R.S. Shekhawat, proxy counsel for Mr. P.S. Bhati, counsel for respondents.

**ORDER
(PER HON'BLE DR. R.C. PANDA, A.M.)**

Learned counsel for the applicant informs that the prayers of the applicant have been fulfilled and as such the Original Application has become infructuous.

Accordingly, the Original Application is disposed of as having become infructuous.

My Au 00
(DR. R.C. PANDA)
ADMINISTRATIVE MEMBER

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Received copy
9/4/09.
Bhag for P. S. Bhatia
(M.S. Rathore)

RC
Received
from V.L. Singh
21/4/09

Part II and III destroyed
in my presence on 8/4/11 ✓
under the supervision of
section officer () as per
order dated 07/07/2015

Section officer (Record)